

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 246/2013

Date: 1.11.2013

To
Superintendent Engineer,
HVPNL,
Shakti Bhavan, Sector-6,
Panchkula,
Haryana-134109

Subject: Approval of Tariff of natural interstate transmission lines of HVPNL under POC mechanism in compliance of CERC Order in Suo Motu Petition No 15/2012

Sir,

With reference to your above stated petition, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 18.11.2013:-

- (a) The actual line length in km (not in ckt.km) for 220 kV D/C Kunihar-Baddi-Panchkula line
- (b) Capital cost of 220 kV D/C Kunihar-Baddi-Panchkula line as per ARR submitted to the state commission;
- (c) Reason for replacing 220 kV S/C Bhiwadi-Badshahpur line with 220 kV S/C Bhiwadi-Mau line.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)